

POST-OFFER ADVERTISEMENT TO THE PUBLIC SHAREHOLDERS OF

ONIX SOLAR ENERGY LIMITED

(FORMERLY KNOWN AS ABC GAS (INTERNATIONAL) LIMITED)

Corporate Identification Number (CIN): L35105MH1980PLC022118

Registered Office: A 204, Rustonjee Central park, Chakala, Andheri East, Mumbai, Maharashtra, 400069;

Tel No: +91-6358128991; E-mail ID: onixsolarenergylimited@gmail.com; Website: www.onixsolarenergy.com

Open Offer for the acquisition of 16,27,698 (Sixteen Lakh Twenty Seven Thousand Six Hundred and Ninety Eight) fully paid Equity Shares of the face value of Rs. 10/- each, representing 7.94% (Seven point Nine Four Percent) of the Emerging Voting Share Capital of Onix Solar Energy Limited (Formerly Known as ABC Gas (International) Limited) ("ONIXSOLAR") ("Target Company") at an Offer Price of Rs. 264.00/- (Rupees Two Hundred and Sixty Four Only) Per fully paid Equity Share by M/s Onix Renewable Limited (Acquirer), Divyesh Mansukhbhai Savaliya (PAC 1), Piyush Mansukhbhai Savaliya (PAC 2) and Khilan Hareshbhai Savaliya (PAC 3) (Hereinafter Collectively referred to as the "PACs"), pursuant to and in compliance with regulation 3(1) & 4 of the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

THIS POST-OFFER ADVERTISEMENT IS ISSUED BY GROW HOUSE WEALTH MANAGEMENT PRIVATE LIMITED, THE MANAGER TO THE OFFER, ON BEHALF OF M/S ONIX RENEWABLE LIMITED (ACQUIRER), DIVYESH MANSUKHBHAI SAVALIYA (PAC 1), PIYUSH MANSUKHBHAI SAVALIYA (PAC 2) AND KHILAN HARESHBHAI SAVALIYA (PAC 3) (HEREINAFTER COLLECTIVELY REFERRED TO AS THE "PACs"), IN CONNECTION WITH THE OFFER MADE BY THE ACQUIRER ALONG WITH THE PACS, IN COMPLIANCE WITH REGULATION 18 (12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011.

This Post-offer Advertisement should be read in continuation of, and in conjunction with the:

- a) Public Announcement dated Wednesday, June 11, 2025 ("Public Announcement"),
- b) Detailed Public Statement dated Wednesday, June 18, 2025, in connection with this Offer, published on behalf of the Acquirer and PACs on Wednesday, June 18, 2025, in Financial Express (English daily) (All India Edition), Jansatta (Hindi daily) (All India Edition) and Mumbai Lakshadweep (Marathi daily) (Mumbai Edition) ("Newspapers") ("Detailed Public Statement"),
- c) Draft Letter of Offer dated Wednesday, June 25, 2025 filed and submitted with SEBI pursuant to the provisions of Regulation 16 (1) of the SEBI (SAST) Regulations ("Draft Letter of Offer"),
- d) Letter of Offer dated Friday, October 10, 2025, along with the Form of Acceptance-cum-Acknowledgement ("Letter of Offer"),
- e) Recommendations of the Independent Directors of the Target Company which were approved on Tuesday, October 14, 2025, and published in the Newspapers on Wednesday, October 15, 2025 ("Recommendations of the Independent Directors of the Target Company")
- f) Pre-Offer Advertisement Cum Corrigendum to the Public Announcement, Detailed Public Statement and Draft Letter of Offer dated Friday, October 17, 2025, in connection with this Offer, published on behalf of the Acquirer and PACs on Friday, October 17, 2025, in Financial Express (English daily) (All India Edition), Jansatta (Hindi daily) (All India Edition) and Mumbai Lakshadweep (Marathi daily) (Mumbai Edition) ("Newspapers") (Pre-Offer Advertisement Cum Corrigendum to the Public Announcement, Detailed Public Statement and Draft Letter of Offer).
- g) Corrigendum to the Letter of Offer and Pre-Offer Advertisement Cum Corrigendum dated Friday, October 17, 2025, in connection with this Offer, published on behalf of the Acquirer and PACs on Friday, October 17, 2025, in Financial Express (English daily) (All India Edition), Jansatta (Hindi daily) (All India Edition) and Mumbai Lakshadweep (Marathi daily) (Mumbai Edition) ("Newspapers") ("Corrigendum").

("the Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Recommendations of the Independent Directors, Pre-Offer Advertisement Cum Corrigendum to the Public Announcement, Detailed Public Statement and Draft Letter of Offer, Corrigendum to the Letter of Offer and Pre-Offer Advertisement Cum Corrigendum are hereinafter collectively referred to as Offer Documents")

Public Shareholders of the Target Company are requested to kindly note the following:

Capitalised terms used but not defined in this Post-offer Advertisement shall have the meaning assigned to such terms in the Offer Documents.

1	Name of the Target Company	Onix Solar Energy Limited, a public limited company incorporated under the provisions of Companies Act, 1956 bearing Corporate Identification Number 'L35105MH1980PLC022118', bearing Permanent Account Number 'AAACB9326M' allotted under the Income Tax Act, 1961, with its registered office located at A 204, Rustonjee Central park, Chakala, Andheri East, Mumbai, Maharashtra, 400069.			
2	Name of Acquirer and PACs				
	Acquirer	Onix Renewable Limited, a company incorporated under the provisions of Companies Act, 2013, bearing Corporate Identification Number 'U31501GJ2014PLC080979', bearing Permanent Account Number 'AADCE8197L' allotted under the Income Tax Act, 1961, with its registered office located at P-212 B, Gate No: 2, Lodhika GIDC, Rajkot, Metoda, Gujarat, India, 360021.			
	PAC 1	Mr. Divyesh Mansukhbhai Savaliya is an Indian National aged 41 years residing at A-1202, Pentagon, Opposite Speedwell Party Plot, Mota Mava, Rajkot, Gujarat-360005, Email- divyesh.savaliya@onixgroup.in .			
	PAC 2	Mr. Piyush Mansukhbhai Savaliya, is an Indian National aged 40 years residing at 235 Gokul Dhama Area, Jamkandoma – 9, Rajkot, Gujarat- 360410, Email- piyush.savaliya@onixgroup.in .			
	PAC 3	Mr. Khilan Hareshbhai Savaliya, is an Indian National aged 26 years residing at A2 – 304, Suvamabhoomi, Opposite Speedwell party plot, Rajkot, Gujarat - 360005, Email- khilan.savaliya@onixgroup.in .			
3	Name of Manager to the Offer	Grow House Wealth Management Private Limited			
4	Name of Registrar to the Offer	Skyline Financial Services Private Limited			
5	Offer Details				
5.1	Date of Opening of the Offer	Monday, October 20, 2025			
5.2	Date of Closing of the Offer	Tuesday, November 04, 2025			
6	Date of Payment of Consideration	Tuesday, November 18, 2025			
7	Details of Acquisition				
	Particulars	Proposed in the Offer Document (Assuming full acceptance in this offer)	Actuals (Pursuant to the tendering of Offer Shares by some of the Public Shareholders under this offer)		
7.1	Offer Price	₹264.00/-	₹264.00/-		
7.2	Aggregate number of Shares tendered	16,27,698*	276 ⁽ⁱ⁾		
7.3	Aggregate number of Shares accepted	16,27,698*	276 ⁽ⁱ⁾		
7.4	Size of the offer (Numbers of equity shares multiplied equity share)	₹42,97,12,272	₹72,864		
7.5	Shareholding of the Acquirer and PACs before SPA/ PA (No. & % of Voting Share capital prior to preferential issue) • Acquirer • PACs	2,82,942 (14.29%) 69,360 (3.50%)	2,82,942 (14.29%) 69,360 (3.50%)		
7.6	Equity Shares acquired, through preferential issue pursuant to Share Purchase Agreement, by the Acquirer⁽ⁱⁱ⁾				
a)	Number of Equity Shares	1,85,13,885	1,85,13,885		
b)	% of the Emerging Voting Share Capital	90.34%	90.34%		
7.7	Shares Acquired by way of Open offer by the Acquirer				
a)	Number of Equity Shares	16,27,698	276		
b)	% of the Emerging Voting Share Capital	7.94%	0.00%		
7.8	Shares Acquired by the Acquirer after Detailed Public Statement (except shares acquired through preferential allotment pursuant to Share Purchase Agreement and Open Offer)				
a)	Number of Shares Acquired	Nil	Nil		
b)	Price of the Shares Acquired	—	—		
c)	% of the Emerging Voting Share Capital	Nil	Nil		
7.9	Post offer Shareholding of Acquirer and the PACs				
	Acquirer				
a)	Number of Equity Shares	2,04,24,525	1,87,97,103		
b)	% of the Emerging Voting Share Capital	99.66%	91.72%		
	PACs				
a)	Number of Equity Shares	69,360	69,360		
b)	% of the Emerging Voting Share Capital	0.34%	0.34%		
7.1	Pre and Post Offer Shareholding of Public Shareholders				
	Particulars	Pre Offer	Post Offer	Pre Offer	Post Offer
a)	Number of Equity Shares	16,27,698	0	16,27,698	16,27,422
b)	% of the Emerging Voting Share Capital	7.94%	0.00%	7.94%	7.94%

*As per Regulation 7 of the SEBI (SAST) Regulations, 2011, the Offer Size, for the Open Offer under Regulations 3(1) and 4 of the SEBI (SAST) Regulations, should be for at least 26% (Twenty Six Percent) of the Emerging Voting Share Capital of the Target Company. However, the Offer Size is restricted to 16,27,698 (Sixteen Lakh Twenty Seven Thousand Six Hundred and Ninety Eight) Equity Shares, being the Equity Shares held by the Eligible Public Shareholders, representing 7.94% (Seven Point Nine Four Percent) of the Emerging Voting Share Capital of the Target Company.

Notes:

- Total 276 Equity Shares were tendered in dematerialised form.
- The Board of Directors of the Target company at their Board Meeting held on October 13, 2025, has allotted 1,85,13,885 equity shares to the Acquirer.
- The Acquirer and its Directors along with the PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirer and PACs as laid down in the SEBI (SAST) Regulations, 2011 and subsequent amendments made thereof.
- In accordance with Regulation 31A (10) Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ("SEBI (LODR) Regulations"), the Acquirer will make an application for reclassification of themselves as the promoters of the Target Company.
- This Post- Offer Advertisement will also be accessible on the websites of SEBI's website accessible at www.sebi.gov.in, BSE's website accessible at www.bseindia.com and Manager's website accessible at www.growhousewealth.com, and the registered office of the Target Company.

Issued by the Manager to the Offer on behalf of the Acquirer



Grow House Wealth Management Private Limited

(CIN: U67100GJ2022PTC133630)

A-606, Privilon, B/H. Iscon Temple, Ambli-Bopal Road, S.G. Highway, Ahmedabad-380054, Gujarat, India

Tel: +91 79353 33132 / +91-79-35333682

E-mail: takeover@growhousewealth.com

Website: www.growhousewealth.com

Contact Person: Mr. Hill Shah

SEBI Reg. No: INM000013262

Validity: Permanent

Sd/-
Nikhil Savaliya
Director
Onix Renewable Limited

Sd/-
Divyesh Savaliya
PAC 1

Sd/-
Piyush Savaliya
PAC 2

Sd/-
Khilan Savaliya
PAC 3

Place: Ahmedabad

Date: November 21, 2025